

**CENTRAL ADMINISTRATIVE TRIBUNAL  
CHANDIGARH BENCH  
CIRCUIT SITTING SHIMLA**

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**ORIGINAL APPLICATION NO.063/00756/2019  
SHIMLA, this the 19<sup>th</sup> day of July, 2019**

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**CORAM: HON'BLE MR. SANJEEV KAUSHIK, MEMBER (J)  
HON'BLE MR. A.K. BISHNOI, MEMBER (A)**

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1. Duni Chand son of Late Shri Uttam Singh, resident of Village and Post Office Thatbir, Tehsil Banjar, District Kullu, H.P. presently posted as Mail Obserseer, Headquarter Post Office Kullu, District Kullu. H.P.
2. Mani Ram son of Shri Bhatku Ram, resident of village Kalgehar, Post Office Sudhar, Tehsil Padhar, District Mandi, H.P. presently posted as MTS, Headquarter Post Office Kullu, District Kullu, H.P.
3. Lekh Raj son of Late Shri Hari Singh, resident of Village Daryas, Post Office thina-Galu via Rewalsar, District Mandi, H.P. presently posted as MTS Headquarter Post Office Kullu, District Kullu, H.P.
4. Khem Singh son of Late Shri Hari Singh, resident of Village Thandi, Post Office Thachi, Tehsil Bali Chowki, District Mandi, H.P. presently posted as a Postman, Headquarter Post Office Gopipur, Tehsil Dehra, District Kangra, H.P.
5. Jager Nath son of Shri Sudama Ram, resident of Village Khural, Post Office Dhawal, Tehsil Sundernagar, District Mandi, H.P. presently posted as MTS, Headquarter Post Office, Kullu, District Kullu, H.P.
6. Chet Ram son of Shri Mitter Dev, resident of Village Pasta, Post Office Troh, Tehsil Sundernagar, District Mandi, H.P. presently posted as MTS, Headquarter Post Office Mandi, District Mandi, H.P.
7. Devi Ram son of Shri Lahdu Ram, resident of village Karol, Post Office Kao, Tehsil Karsog, District Mandi, H.P. presently retired as MTS, Sub-Post Office Karsog, District Mandi, H.P.
8. Nand Lal son of Shri Dagu Ram, resident of Village and Post Office Churag, Tehsil Karsog, District Mandi, H.P., presently retired as MTS, Sub- Post Office Karsog, District Mandi, H.P.
9. Baldev Raj son of Late Shri Mathu Ram, resident of village and Post Office Alshindi, Tehsil Karsog, District Mandi, H.P. presently retired as MTS, Headquarter Township Post Office Sunderngar, District Mandi, H.P.

**....Applicants**

**(Present: Mr. Inder Sharma, Advocate)**

**Versus**

1. Union of India through its Secretary to the Government of India, Department of Posts, Government of India, New Delhi.

2. Chief Post Master General, Kasumpti, Shimla, District Shimla, H.P.
3. Superintendent of Post Offices, Kullu Division, Kullu, District Kullu, H.P.
4. Superintendent of Post Offices, Kangra Division, Kangra, District Kangra, H.P.
5. Superintendent of Post Offices, Mandi Division, Mandi, District Mandi, H.P.

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**Respondents**

**(Present: Mr. Anshul Bansal, Advocate)**

**ORDER (Oral)**

**SANJEEV KAUSHIK, MEMBER (J)**

1. MA No. 063/01133/2019 is allowed and the applicants are allowed to join together to file this single O.A.
2. At the very outset, learned counsel submitted that this O.A. may be disposed of with a direction to the respondents to consider and decide the representation dated 25.08.2018 (Annexure A-2) of the applicants for counting his services as GDS towards penisonary benefits, in view of judicial pronouncements relied upon by him.
3. Issue notice to the respondents.
4. At this stage, Mr. Anshul Bansal, Advocate, appears and accepts notice on their behalf. He does not object to the disposal of the O.A. in the above manner.
5. In the wake of above, the O.A. is disposed of with a direction to the respondents to consider and decide the indicated representation (Annexure A-2) of the applicant, in accordance with the case-law, relied upon by the applicant, by passing a reasoned and speaking order within a period of three months from the date

of receipt of a copy of this order. Copy of such order be duly communicated to the applicant.

6. Needless to mention that the disposal of the O.A. shall not be construed as an expression of any opinion on the merits of the case. No costs.

**(A.K. BISHNOI)**  
**MEMBER (A)**

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**(SANJEEV KAUSHIK)**  
**MEMBER (J)**  
**Dated: 19.07.2019**

